

(c) the replies so far received indicate that many of the State Governments are generally in favour of the proposed amendments. Comments of some of the State Governments are still awaited.

(d) 1. Amendment of the Prevention of Corruption Act—

- (i) to extend the presumption enunciated in Section 4(1) of the Act to trial of offences under Section 5(1) (a and b) of the Act;
- (ii) to delete the words "in the discharge of his duty" from Section 5(1) of the Act;
- (iii) to enable Inspectors of the Special Police Establishment to investigate offences without obtaining prior permission of a competent Magistrate;
- (iv) to make possession of assets disproportionate to known sources of income a substantive offence;
- (v) to enable attachment of assets acquired by corrupt practices.

2. Amendment of the relevant Sections of the Criminal Procedure Code to eliminate delay that occurs consequent to stay of proceedings by Courts exercising revisional jurisdiction when revisions are filed against inter-locutory orders and delays that occur due to the prohibition of recording evidence in the absence of the accused.

तीन वर्ष का डिग्री पाठ्यक्रम

७१६. श्री कृष्ण देव त्रिपाठी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में किन विश्वविद्यालयों में तीन वर्ष का डिग्री पाठ्यक्रम अभी तक लागू नहीं किया है; और

(ख) ऐसा करने के लिये उन के मार्ग में क्या रुकावटें हैं ?

शिक्षा मंत्री (डा० का० ला० श्रीवाली) :

(क) बम्बई विश्वविद्यालय और उत्तर प्रदेश के चार राज्य विश्वविद्यालय अर्थात् आगरा, इलाहाबाद, गोरखपुर, और लखनऊ।

(ख) बम्बई विश्वविद्यालय ने इस योजना को शैक्षणिक सिद्धान्तवश आरम्भ करने की अनिच्छा प्रकट की है। उत्तर प्रदेश के चार राज्य विश्वविद्यालय प्रशासकीय तथा वित्तीय कठिनाइयों के कारण इस योजना को आरम्भ नहीं कर सका है।

Impact of Industrialisation on Tribal Economy

*720. **Shri H. C. Soy:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that in the industrial region comprising the adjoining parts of Bihar, West Bengal, Orissa and Madhya Pradesh the tribal economy and their life and culture are having a terrific impact by the tremendous pace of industrialisation developing in this region;

(b) whether it is also a fact that Dhebar Commission has strongly emphasised to carry out a comprehensive Socio-economic survey to study the effects of the impact of this industrialisation; and

(c) if so, steps being taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b) The Scheduled Areas and Scheduled Tribes Commission have drawn attention to the rapid transformation, as a result of industrial programmes, of the areas which have been the traditional home of the tribals and have suggested that research studies may be conducted on the impact of industrialisation on the socio-economic conditions of the tribal people, with a view to taking